

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.01-Rst.App/20(AHM)2024
in
CP(IB)/170(AHM)2021

Proceedings under Section 94 IBC

IN THE MATTER OF:

Shalini Subodh Kumar Jain (Personal Gaurantor)of Eternal Motors Pvt Ltd**Applicant**

.....**Respondent**

Order delivered on: 23/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.

For the Respondent :

ORDER

Rst. App/20(AHM)2024

Ld. Counsel for the applicant is directed to issue notice upon Financial Creditors, Resolution Professional and respondents.

List for further consideration on 18.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)